RAJASTHAN HIGH COURT, JODHPUR ORDER

No. : 10 /E.V./2021

Dated: 21 /05/2021

Following Panel of Advocates are hereby recommended for appointment as "Guardian-ad-Litem" for the year, 2021:-

FOR PRINCIPAL SEAT AT JODHPUR

S. No.	Name of Advocates (Sh./Smt./Ms./Dr.)	Enrollment No. R/99/1999	
1.	SUDHIR SARUPARIA		
2.	SANJAY RAJ PALIWAL	R/1444/2006	
3.	JAIDEV SINGH BHATI	R/1226/1998	
4.	BHARAT BOOB	R/711/2011	
5.	KRISHAN PAL SINGH BHATI	R/576/2014	
6.	SHUBHANKAR JOHARI	R/2899/2019	

FOR BENCH JAIPUR

S. No.	Name of Advocates (Sh./Smt./Ms./Dr.)	Enrollment No. R/2514/2004	
1	RAJESH GADWAL		
2	MOHAMMED RAIS	R/1034/2001	
3	PRASHANT SHARMA	R/539/2004	
4	SANJAY GANGWAR	R/1251/2001	
5.	PREETI MEHTA	R/951/2002	
6.	ALI MOHAMMED KHAN	R/429/1990	
7.	SARITA KUMARI	R/3560/2010	
8.	ABHAY KUMAR AGRAWAL	R/387/1993	
9.	ARUN SINGH KHANGAROT	R/3305/2018	
10.	NAGENDRA SHARMA	R/407/2016	

REGISTRAR (ADMN.)

No. Gen/LP/20/01/2020/ Sc	Date: 21/05/2021			
Copy forwarded to the necessary action:- 1. Private Secretary to H	_			

- Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur.
- 3. Registrar Classification, Rajasthan High Court, Jodhpur for uploading the same on the website.
- 4. Registrar (Judicial), Rajasthan High Court, Jodhpur/Bench Jaipur.
- 5. Ali Court Master, Rajasthan High Court, Jodhpur/ Bench Jaipur.
- 6. All A.O.J., Judicial Side, Rajasthan High Court, Jodhpur/ Bench Jaipur.
- 7. Member Secretary, Rajasthan State Legal Service Authority, Jaipur.
- 8. The Secretary, Bar Council of Rajasthan, Jodhpur.
- 9. The President, Rajasthan High Court Advocate's Association, Jodhpur.
- 10. The President, Rajasthan High Court Lawyer's Association, Jodhpur.
- 11. The President, Rajasthan High Court Advocate's Association, Jaipur.
- 12. AAG/Government Advocate, Rajasthan High Court, Jodhpur/ Bench Jaipur.
- 13. Concerned Advocate(s).
- 14. Court Officer, Rajasthan High Court Jodhpur/ Bench Jaipur to display on the Notice Board.

REGISTRAR (ADMN.)